

TO BE PUBLISHED IN PART II SECTION 3(ii) OF THE GAZETTE OF INDIA

GOVERNMENT OF INDIA  
CENTRAL BOARD OF DIRECT TAXES  
New Delhi, the 5<sup>th</sup> July, 1976.

CONSISTENT  
INCOME-TAX

No. 1384 (F.No.261/11/76-ITJ): In the notification of the Central Board of Direct Taxes No.1341 (F.No.261/11/76-ITJ) dated 31.5.76

In Column 3 against Sl.27,

For "1. District-I(I), Calcutta (Other than A to F-Wards)"

Read "1. District-I(I), Calcutta (A to F-Wards)"

*M. S. Rama*  
P. MISRA  
(S. Ramaswami)  
Under Secretary  
C.B.D.T

Copy As usual:

*IT. CC*

H. S. C.B.D.T